

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
CENTRAL ZONAL BENCH, BHOPAL
Original Application No. 118/2025(CZ)

IN THE MATTER OF: -

Munnalal Goyal

Applicant (s)

Vs.

State of Madhya Pradesh & Ors.

Respondent(s)

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Place: BHOPAL

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FACTUAL AND ACTION TAKEN REPORT

BY

JOINT COMMITTEE

IN

APPLICATION O.A. NO. 118/2025 (CZ)

REGARDING GWALIOR VAISHALI RIVER
ENCROACHMENT

MUNNA LAL GOYAL

V/S

STATE OF MADHYA PRADESH & ORS.



Report Submission date: 09.12.2025

Place: Gwalior

Factual and Action Taken Report

Ref: As per the orders of Hon'ble NGT in case of OA 118/2025 (CZ) dated 26.08.2025 Munna Lal Goyal v/s State of Madhya Pradesh & Ors.

Hon'ble NGT in reference to OA 118/2025 (CZ) Munna Lal Goyal v/s State of Madhya Pradesh & Ors vide order dated 26.08.2025 has given following instructions:

1. *Mr. Munna Lal Goyal former legislature Gwalior has drawn the attention of this Tribunal by means of filing this letter petition with regard to Jal Ganga Sanwardhan Abhiyan and continuous encroachment and blockage of the free flow of Vaishali river and the natural drain connected to the river, which is causing environmental violation and obstruction in the flow area of the Vaishali river. The various violations as narrated in the letter are as follows:*
 - i. *The Vaishali river in the form of Ganga has been blocked at the Huravali bridge.*
 - ii. *Kushapur Bridge National Highway encroachment on the rain drain- the mafia is blocking the flow area of the natural rain drain under the Kushapur Highway bridge and constructing a boundary wall.*
 - iii. *Channel of Bela Bavdi -From Raipur Pond, via Bela ki Bavdi, via Nogaon Dam, via Kote ki Sarai, Alapur, this rainy drain reaches Murar River. The 1'low area of this route is being blocked.*
 - iv. *Encroachment in the flow area from below Nogaon Taal to Kote ki Sarai.*
 - v. *Boundary is being made by encroaching upon the rain drain of Puratilletha (Purasani) highway.*
 - vi. *Encroachment and boundary wall on the land of the rain drain flow area of Sikroda Chauraha near Tansen Gate.*
 - vii. *There is a big pond behind the Naya Gaon Kunda Baba temple which is full in the rainy season. It is filled with rainwater coming from the Panihar hill and Shitla Mata hills. From here, this rainy drain reaches the Murar River via Chhoda, Nogaon pond, Kote ki Saray, Alaapur dam.*
 - viii. *The old canal built on Shivpuri Link Road is closed.*
 - ix. *A natural rain drain comes to village Huravali from between Nainagir and Jarge village through Seesa, Bandha. There are obstructions in the path of its water flow at many places. The water flow of this natural drain is being diverted to occupy the government land/catchment area adjoining Huravali drain.*

6. We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:
- One representative from the Commissioner Gwalior (M.P.)
 - One representative from the Principal Secretary, Water Resources Department, State of MP, Vallabh Bhawan, Bhopal (M.P.)
 - One representative from the Project Director, Gwalior Region, National Highway Authority of India.
 - One representative from the Member Secretary, State Pollution Control Board, (M.P.)
7. The Committee is directed to visit the site and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

In compliance to the orders of Hon'ble NGT, Commissioner Gwalior Division called upon a meeting of concerning departments related to issues raised in letter petition by Shri Munna Lal Goyal on dated 23.09.2025. He discussed the issues and instructed all officials to carry out the field visit jointly as directed by Hon'ble NGT in it's order dated 26.08.2025 and prepare a Factual and Action Taken Report. Thereafter a site visit of joint committee members was conducted on dated 25.09.2025 & 27.09.2025.

Member of Joint Committee As per NGT Order	Nominated Representative
One representative from the Commissioner Gwalior (M.P.)	Shri Uday Singh Sikarwar (Deputy Commissioner Revenue), Commissioner Gwalior Division Office, Gwalior
One representative from the Principal Secretary, Water Resources Department, State of MP, Vallabh Bhawan, Bhopal (M.P.)	Shri Pankaj Singh Sengar, Executive Engineer, Water Resources Department, Gwalior
One representative from the Project Director, Gwalior Region, National Highway Authority of India, Gwalior (M.P.)	Shri Krishn Pal Dhakar (Manager Technical), PIU, NHAI, Gwalior
One representative from the Member Secretary, State Pollution Control Board, M.P.	Shri R.R. Singh Sengar, Regional Officer, MPPCB, Gwalior

Shri Naresh Gupta (SDM Morar) and Shrimati Manjulika Tomar (Tehsildar Morar) and Shri Kuldeep Gwalior (Tehsildar Gwalior) and Shri Ajay Rana (Patwari) from District Administration Gwalior; Shri Vijay Raj (Additional Commissioner) and Shri Atibal Singh Yadav (Superintending Engineer) Nodal

Officer Morar Region from Municipal Corporation Gwalior; Shri Rajesh Chaturvedi (Superintending Engineer) and Shri Veerendra Yadav (Sub Divisional Officer) from Water Resource Department Gwalior; Shri Salman Khan (Assistant Engineer) and Shri Shubham Sahu (Contract Engineer) from MPPCB Gwalior were also present during inspection.

STATUS FOUND BY JOINT COMMITTEE DURING VISIT WITH RESPECT TO THE VIOLATIONS NARRATED INB THE LETTER PETITION

Thereafter Joint Committee visited all locations mentioned in the letter petition of Shri Munnalal Goyal, Ex. MLA Gwalior. Joint Committee found the status on the field as follows:

- Point 1 :**
- (i) At upstream side of Huravali Bridge no encroachment found. Plantation has been done and maintained by Shri Munnalal Goyal on both banks of the Vaishali River in upstream side of the bridge. Photographs enclosed as **Annexure C-1**.
 - (ii) At downstream side of Huravali Bridge it was seen that the encroacher filled the flood plains of river on both banks up to 10 feet height by muram etc thus restricting the river flow width up to 20 to 30 feet only. Photographs showing status enclosed as **Annexure C-2**.
 - (iii) As per information received from Gwalior Municipal Corporation (GMC) this encroached land belongs to private land and removal of filled muram from river flood plain could not be cleared by GMC due to protest of land owners. A court case regarding this is under hearing in Hon'ble Madhya Pradesh High Court Gwalior Bench. Information provided by GMC is enclosed as **Annexure C-3**.

- (iv) At downstream of nallah near Shri Krishna Hospital a Kabadi Shop was demolished 2-3 months before by the joint drive of District Administration, Municipal Corporation Gwalior and representative of Shri Munna Lal Goyal. Now there is no encroachment. Photographs showing status enclosed as **Annexure C-4**.

Point 2 : (i) No encroachment found within right of way (ROW) near Kushapur Bridge and Puratiletha (Pura Sani) Bridge of NH 46 Gwalior – Shivpuri section. Information provided by NHAI is enclosed as **Annexure C- 5**.

- (ii) On downstream side of Kushapur Highway Bridge a private township has been developed on left bank of river. Photograph is enclosed as **Annexure C-6** . Fencing and plantation area of township situated just on the bank of river whose setback has to be checked w.r.t. defined water course of the river.

- (iii) On upstream side of Kushapur highway bridge some stone pitching work on banks of river has been done under Namami Ganga Project. Photograph enclosed as **Annexure C-7**. Details of this project and executing authority is not available to the Joint Committee.

- (iv) As per information of JMC (**Annexure C-3**) encroacher (Bhoo Mafia) blocked the flow of storm water drain leading to Vaishali river in village Kushapur situated near to Kushapur bridge by the way of development of illegal plotting project and construction of boundary wall. This illegal project should be stopped any way.

- Point 3 :** No encroachment seen by Joint Committee on these storm water drain from Bela kee Bawdi to Alapur dam (the start point of Vaishali river). That's why Alapur dam is completely filled this year. Although widening and deepening of these storm water drains required for proper conveyance of storm water and for flood management. Information provided by WRD is enclosed as **Annexure C-8**.
- Point 4:** Nayagaon Tal (Kheriya Kuchhai Tank) was seen completely filled status by Joint Committee and excess water was discharged through waste wear. From Nayagaon Tal to Kote kee Saray catchment area detailed survey is required to assess the encroachment in private, forest and Government revenue land in the catchment area of Nayagaon Tal and it's downstream.
- Point 5:** No boundary wall was seen near national highway storm water drain at Puratilletha.
- Point 6:** On both sides of Sikroda Chauraha bridge near Tansen gate there was illegal construction of boundary wall and township development was seen within flood plain of storm water drain leading to Vaishali river. This should be surveyed and properly addressed. Photographs taken during visit are enclosed as **Annexure C-9**.
- Point 7:** From Nayagaon Kunda Baba Mandir Talab to Alapur Dam catchment area detailed survey is required to assess the encroachment in private, forest and Government revenue land.
- Point 8:** Shivpuri link road nala was seen encroached by various residents of the area but this nala is not the part of Vaishali river catchment area. Photographs enclosed as **Annexure C- 10**.

Point 9: Joint Committee visited the storm water drain stretch coming from Nainagir, Jarge, Sausa, Bandha to Huravali before meeting to Vaishali river near Huravali. It was seen that –

- Villagers occupied the nala flood plain area to carry out agriculture activities at many places. There is no clear demarcation of flood plain area of this nala on both the banks. Demarcation, widening and deepening of this nala is required.
- Multistoried group housing project under PM Awas Yojna was seen under construction in Huravali. This project is being developed by Gwalior Municipal Corporation. In this project Retaining wall construction work along this nala was in progress on left bank of nala just from the border of water flowing width on visit day. Nala diversion at this point is reported by applicant in their letter petition. Demarcation of nala flood plain at this place utmost required to be checked. Photographs enclosed as **Annexure C-11**.

OTHER OBSERVATIONS

Joint committee visited several other locations along the river Vaishali in downstream of Huravali bridge up to about 6 kilometers stretch. The observations made are as follows and photographs taken during visit are enclosed as **Annexure C– 12**.

- Several permanent houses are constructed just on the banks of river Vaishali.
- Residential cum Commercial project development on river bank at Bhagwan Devnarayan Pravesh Dwar near Huravali bridge. It should be checked for encroachment.
- Residential cum Commercial project development on river bank at

Dr. APJ Abdul Kalam Pravesh Dwar near Shahid Gate. It should be checked for encroachment.

- Sewage was meeting to Vaishali river through open public drain and from sewer line manholes overflow near Narevali Mata Mandir, Shahid Gate, Kumaharpura & Shahid Gate Bridge.
- Existence of residential and commercial houses / buildings just on banks of river at Trapti Nagar, Indramani Nagar Bridge, Nadipar Taal Morar and direct discharge of sewage to river from here.
- Dumping of C&D Waste and Solid Waste on river banks near Trapti Nagar, Indramani Nagar Bridge, Nadipar Taal Morar.
- River flow blockage by dumping of C&D Waste and Solid Waste on river banks near Kalpi Bridge, Morar.

CONCLUSION

On the basis of observation made by Joint Committee and responses submitted by Gwalior Municipal Corporation, Water Resources Department & NHAI, the committee concluded in brief as follows:

1. There is no clear demarcation of flood plain area along Vaishali River and its tributary natural drains meeting this river is available on banks of Vaishali river.
2. Encroachment on banks of river Vaishali and its tributary natural drains found at various locations.
3. Dumping of Solid Waste and C&D Waste was seen at many locations along river Vaishali which obstructed the flow of river.
4. River water up to Huravali bridge was seen very clear and fresh. But in it's downward journey sewage was meeting the river through various open public drains, overflow of sewer lines manholes. Also

dumping of solid waste and C&D waste on river banks created obstruction to the free flow of water and also imparts floating and suspended impurities to the river water and thus river became polluted and unfit for potable use.

RECOMMENDATIONS

Joint committee after considering the facts and findings of field visit has clear mandate that Vaishali river could be revived if systematic river rejuvenation and abatement program prepared as per Government of India guidelines and implemented properly. Some recommendations are summarized as under:

1. District Revenue Department should carry out demarcation drive along river Vaishali and its tributary natural drains. Proper demarcation pillars indicating boundary of river and its tributary natural drains flood plains should be fixed.
2. All encroachments found in flood plains of river Vaishali and its tributary natural drains should be demolished as per law.
3. Illegal development of residential townships in catchment area of river Vaishali should be strictly addressed as per law.
4. The provisions made in Master Plan of Gwalior city regarding development activities along river Vaishali should be followed completely and regular monitoring should be carried out by Revenue Department and Gwalior Municipal Corporation to check encroachment.
5. Sewer line network of Gwalior city near river Vaishali should be upgraded to stop the drainage of sewage to the river or to its tributary natural drains. No sewage discharge condition to river should be ensured by Gwalior Municipal Corporation.

1. Solid Waste and C&D Waste in to river or it's banks should be completely prohibited and violators should be strictly addressed.

Joint Committee members hereby signed this Status Report for submission to Hon'ble NGT in compliance to their order dated 26.08.2025.

<p>Shri Uday Singh Sikarwar Deputy Commissioner, Office of Commissioner Gwalior Division, Gwalior</p>	
<p>Shri Pankaj Singh Sengar, Executive Engineer, Water Resources Department, Gwalior</p>	
<p>Shri Krishn Pal Dhakar Manager Technical, PIU, NHAI, Gwalior</p>	
<p>Shri R.R. Singh Sengar, Regional Officer, MP Pollution Control Board, Gwalior</p>	





कार्यालय आयुक्त, नगर नालिक निगम, ग्वालियर (म.प्र.)

क्रमांक-01/25/2/10

ग्वालियर दिनांक 27/10/2025

प्रति,

क्षेत्रीय अधिकारी
म.प्र. प्रदूषण नियंत्रण बोर्ड
डी.डी.नगर, हाउसिंग बोर्ड कॉलोनी, ग्वालियर

Annexure C-3

विषय :- मा. एन.जी.टी. भोपाल बैंच के प्रकरण क्र.-118/2005 (मुन्नालाल गोयल विरुद्ध म.प्र. शासन एवं अन्य) में पारित निर्णय दिनांक-26.08.2025 के अनुपालन बाबत।

सन्दर्भ:- 1- क्षे.अ. म.प्र. प्रदूषण नियंत्रण बोर्ड के पत्र क्र.-3294/क्षे.का.प्र.नि.बो./ग्वा./2025 दि.15.09.25
2- एन.जी.टी. ऑरिजिनल एप्लीकेशन नं.-118/25 (C) दिनांक-26.08.2025

उपरोक्त संदर्भित विषयान्तर्गत एन.जी.टी. भोपाल बैंच के प्रकरण क्र.-118/2005 (मुन्नालाल गोयल विरुद्ध म.प्र. शासन एवं अन्य) में आगामी तारीख दिनांक-04.11.2025 नियत है। जिसमें वांछित रिपोर्ट 07 दिवस में भेजी जाना प्रस्तावित है। तदनुसार वांछित जानकारी निम्नानुसार प्रेषित है :-

01. वैशली नदी मुरार हुरावली के दोनों पुलों पर अतिक्रमण हटा दिया गया है। परन्तु अतिक्रमणकारियों ने नदी के वाटर लेवल सतह से दोनों तरफ 10 फीट ऊंचाई का (लगभग) भराव कर दिया है। इसलिये नदी का बहाव 30 फुट चौड़ाई में जल निकासी हो रही है। जो पूर्व में पूर्णतः बन्द थी लगभग 10 फीट का भराव हटाने के लिए नगर निगम पुलिस बल के साथ पोकलेन, जे.सी.बी. मशीन एवं डम्पर लेकर गया तो खसरा खतोनी में यह भूमि प्राईवेट होने से वह भराव को किसानों ने नहीं हटाने दिया एवं प्रकरण हाईकोर्ट में संलग्नानुसार विचाराधीन है। इस सम्बंध में जिला प्रशासन द्वारा बताया कि किसान ने अपनी प्राईवेट जगह पर भराव किया गया है। इसमें प्रशासन कुछ नहीं कर सकता इस लिए नगर निगम एवं पुलिस बल वापस आ गया है।

अतः यह कार्य जिला प्रशासन द्वारा खसरा खतोनी में नदी के बहाव रोकने की स्थिति के कारण मिटटी का भराव जब तक नहीं हटेगा अथवा वह जमीन का मुआवजा देकर/अन्य जगह आवंटन उपरांत ही इस समस्या का निराकरण संभव है। नदी का कैचमेंट एरिया को मूल स्थिति वर्षाकाल की सतह तक लेवल 200 फुट कराना होगा।

02. कुशपुर पुल नेशनल हाईवे से लगा गांव में अतिक्रमणकारियों द्वारा नदी के बहाव क्षेत्र में भू-माफियों द्वारा अलापुर बांध एवं कोटे की सराय होकर जाने वाले पानी को बॉउड्रीवॉल एवं प्लाट बना देने से नाले का बहाव रुक गया है। इसलिये वर्षाकाल में कुशपुर पुल के पास गांव के 30 घरों में लगभग 6 फीट पानी भर गया पर जो अलापुर डैम गेट खोलने के बाद 2 दिन बाद कम हुआ था एवं नगर निगम द्वारा जल निकासी कराकर प्रभावित लोगों को भोजन वितरण एवं स्वास्थ्य विभाग द्वारा मेडीकल चैकअप लगातार 2 दिन कैम्प लगाया गया था।

अतः कुशपुर पुल के पास कुशपुर गांव में नाले की भूमि कैचमेंट एरिया भूमाफियों से मुक्त कराना नितांत आवश्यक है।

03. बेला की बावडी की पुलिया - रायपुर तालाब से बेला की बावडी होते हुये नौगांव बांध से कोटे की सराय से अलापुर डैम के माध्यम से यह बरसाती नाला मुरार वैशली नदी में अलापुर डैम का ओवर फ्लो का पानी पहुंचता है। इस रास्ते में नाले का चौड़ीकरण एवं गहरीकरण होना आवश्यक है। जिससे अलापुर डैम में पानी सुरक्षित रहेगा तथा रास्ते में अतिक्रमणकारियों से भी सुरक्षित रहेगा। भविष्य में बाढ़ की स्थिति नहीं होगी।

04. बिन्दु क्र.-4 बिन्दु क्र.-3 का ही स्वरूप है इस बिन्दु में वर्षाती प्राकृतिक नाला रथाई का बहाव क्षेत्र नौगांव तालाब से कुशपुर गांव- कोटे की सराय में आने वाला पानी शीतला माता की पहाडी से बेला की बावडी होकर नौगांव खेरिया सातऊ कुशपुर छौडा क्षेत्र का सम्पूर्ण पानी नौगांव के तालाब में आता है। जो कोटे की सराय से होकर अलापुर वैशली नदी मुरार में रमौआ डैम में एकत्र होकर पानी सिंचाई हेतु जाता है। यह बहाव क्षेत्र का प्राकृतिक बरसाती नाला है। इसका गहरी, चौड़ीकरण होना आवश्यक है।

05. पुरासानी नाले पर पुलिया के दोनों तरफ प्राकृतिक नाले में मौके पर बहाव हो रहा था। इसमें कोई अतिक्रमण नहीं पाया परन्तु सीमांकन चौड़ीकरण एवं गहरीकरण होना नितांत आवश्यक है।

06. तानसेन गेट के पास सिकरौंदा चौराह एवं सिकरौंदा पुल के नीचे ग्राम बरौडी की पहाडिया से बरसाती नाले का पानी इसमें आता है, जो पुल के नीचे से रमौआ डैम में जाता है। प्राकृतिक नाले का बहाव जारी है, परन्तु

इस नाले का गहरीकरण, चौड़ीकरण सीमांकन हेतु आवश्यक है। जिसमें भविष्य में कोई अतिक्रमण नहीं होगा।

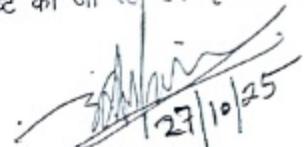
07. नया गांव कुंडा बाबा मंदिर का बड़ा तालाब में पविहार की पहाड़ी, शीतलामाता की पहाड़ी का पानी आकर नया गांव कुंडा बाबा तालाब में एकत्रित होता है। जो किसानों द्वारा बांध का गेट खोल देने से किसान उस तालाब के कैचमेंट एरिया में फसल करते हैं तथा पानी उक्तानुसार रमौआ डैम में जाता है।

अतः इस तालाब का गहरीकरण लगभग 20 फिट बांध के किनारे-किनारे कर दिया जावे। तो यह पानी 6 माह तक रमौआ डैम में उपरोक्त बरसाती नाले से बहता हुआ पहुंचेगा एवं अनेक किसानों को लाभ मिलेगा। सीमांकन, तालाब का चौड़ीकरण, गहरीकरण होना नितांत आवश्यक है। क्योंकि यह तालाब किसानों की डूब वाली भूमि पर स्थित है।

08. शिवपुरी लिंक रोड पर बनी पुरानी नहर सीमांकन एवं चौड़ीकरण से समस्या का निराकरण किया जा सकता है तथा अतिक्रमणकारियों से मुक्त रह सकती है। वर्तमान में बहाव जारी है।
09. हुरावली पुल पर आने वाला नाला नैनागिर जार्ग गांव के बीच से राँसा गांव, बंधा गांव से होकर सिरौल थाना के सामने हुरावली पुल तक प्राकृतिक बरसाती नाला वैशाली नदी मुरार में जाकर मिलता है। इस नाले के किनारे किसानों द्वारा नाले का सीमांकन एवं चौड़ीकरण न होने से किसानों द्वारा अतिक्रमण कर फसल की जा रही है। नैनागिर जार्ग से हुरावली पुल तक नाले का सीमांकन, चौड़ीकरण, गहरीकरण होना नितांत आवश्यक है।

उपरोक्तानुसार बरसाती प्राकृतिक नालों का पानी का बहाव उपरोक्त बिन्दु 1 लगायत 9 के समस्त नालों का एवं मुरार नदी का चौड़ीकरण, गहरीकरण, सीमांकन होना प्राकृतिक स्थिति में किया जाना अति आवश्यक है। उपरोक्त समस्या का स्थाई हल है।

अतः उपरोक्त माननीय न्यायालय एनजीटी, सेंट्रल जोन बेंच भोपाल के आदेशानुसार मौका पर संयुक्त भ्रमण काल में भौतिक स्थिति की टीम बिन्दु 1 लगायत 9 से स्पष्ट की जा रही है। कृपया वांछित कार्यवाही हेतु प्रतिवेदन प्रेषित है।


23/10/25
डॉ अतिबल सिंह यादव
अधीक्षण यंत्री/डिप्टी कमिस्तर
नगर निगम, ग्वालियर

प्रतिलिपि :-

01. आयुक्त महोदय, नगर निगम, ग्वालियर।

डॉ अतिबल सिंह यादव
अधीक्षण यंत्री/डिप्टी कमिस्तर
नगर निगम, ग्वालियर





सत्यमेव जयते

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)

परियोजना कार्यान्वयन ईकाई : डी-81, गोविन्दपुरी, सचिन तेन्दुलकर मार्ग, ग्वालियर (म. प्र.)-474011

National Highways Authority of India

(Ministry of Road Transport & Highways, Govt. of India)

Project Implementation Unit : D-81, Govindpuri, Sachin Tendulkar Marg, Gwalior (M.P.)-474011

फोन/Phone : 0751-2231485, ई-मेल/E-mail : gwalior@nhai.org; nhaigwalior@gmail.com

BHARATMALA
ROAD TO PROSPERITY

भाराराप्रा/पकाई-ग्वा./प्रदूषण/2025/16520

दिनांक 17.10.2025

प्रति,

श्रीमान क्षेत्रीय अधिकारी,
क्षेत्रीय कार्यालय, म0प्र0 प्रदूषण नियंत्रण बोर्ड,
छीनदयाल नगर, हाऊसिंग बोर्ड कालोनी, ग्वालियर (म.प्र.)

विषय: माननीय राष्ट्रीय हरित अधिकरण, सेन्ट्रल जोन, भोपाल में प्रचलित प्रकरण OA 118/2025 मुन्नालाल गायल विरुद्ध मध्यप्रदेश शासन एवं अन्य के संबंध में।

संदर्भ: (1) आपका कार्यालयीन पत्र क्रमांक 3434/क्षेकाप्रनिबो/ग्वा/2025 दिनांक 17.10.2025.
(2) प्रकरण में माननीय एनजीटी द्वारा गठित संयुक्त समिति का निरीक्षण दिनांक 25 एवं 27 सितम्बर 2025.

महोदय,

विषयांतर्गत प्रकरण में कृपया अपने कार्यालयीन पत्र दिनांक 17.10.2025 का संदर्भ लें, जिसके माध्यम से भारतीय राष्ट्रीय राजमार्ग प्राधिकरण से संबंधित बिंदुओं पर फौक्वुअल एण्ड एक्शन टेकन रिपोर्ट दस्तावेजों के साथ प्रदाय करने हेतु लेख किया गया है। उपरोक्त के संदर्भ में संयुक्त समिति द्वारा दिनांक 25 एवं 27 सितम्बर 2025 को मौका का निरीक्षण किया गया था। मौका निरीक्षण अनुसार भा.रा.रा.प्रा., प.कि.ई.-ग्वालियर से संबंधित बिन्दुओं की पालना निम्नानुसार है-

क्र0	संबंधित बिन्दु	पालना
2.	कुशापुर पुल नेशनल हाइवे वाला बरसाती नाले पर अतिक्रमण - कुशापुर हाइवे रोड वाला प्राकृतिक बरसाती नाला जो कि कोटे की सराय होते हुए अलापुर जाता है। इसमें कुशापुर हाइवे पुल के नीचे प्राकृतिक बरसाती नाले के बहाव क्षेत्र को रोककर माफियाओं द्वारा बाउंड्रीवाल की जा रही है।	राष्ट्रीय राजमार्ग-46 के ग्वालियर-शिवपुरी खण्ड के अंतर्गत कुशापुर पुल एवं पुरातिलेथा (पुरासानी) का दिनांक 25 एवं 27 सितम्बर 2025 को मौका निरीक्षण किया गया, जिसके दौरान उक्त स्थलों पर राष्ट्रीय राजमार्ग के राईट ऑफ वे (ROW) अंतर्गत किसी प्रकार अतिक्रमण नहीं पाया गया है। (फोटोग्राफ संलग्न)
5.	पुरातिलेथा (पुरासानी) हाइवे वाले बरसाती नाले पर अतिक्रमण कर बाउंड्री की जा रही है।	
6.	तानसेन गेट के पास सिकरोदा चौराहा के बरसाती नाला बहाव क्षेत्र की भूमि पर अतिक्रमण एवं बाउंड्रीवाल - सिकरोदा चौराहा पुल के नीचे निकासी द्वार पर अतिक्रमण हो रहा है। बडोरी की पहाडियों से बरसाती नाले का पानी इसमें आता है पुल के नीचे कैचमेंट एरिया में अवैध निर्माण कर पानी के निकासी द्वारो को बंद किया जा रहा है।	उक्त स्थल तानसेन गेट के पास सिकरोदा चौराहा के बरसाती नाला बहाव क्षेत्र झॉसी रोड पर है जो कि लोक निर्माण विभाग के अंतर्गत आता है। अतः इस संबंध में आवश्यक कार्यवाही लोक निर्माण विभाग द्वारा किया जाना है।

सूचनार्थ प्रेषित।

संलग्न- साईट विजिट फोटोग्राफ।

(प्रबंधक, तक0),

भा.रा.रा.प्रा-प.का.ई, ग्वालियर(म.प्र.)

प्रतिलिपि- आयुक्त महोदय ग्वालियर संभाग, ग्वालियर की ओर सूचनार्थ प्रेषित।



क्रमांक 3434 /क्षेकाप्रनिबो/ग्वा/2025
प्रति,

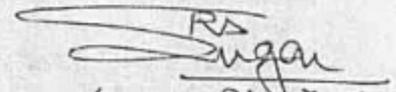
ग्वालियर, दिनांक 17/10/2025

- (1) अपर आयुक्त
नगर पालिक विभाग
ग्वालियर (म.प्र.)
- (2) श्री पंकज सिंह सेंगर
कार्यपालन यंत्री
जल संसाधन संभाग
ग्वालियर (म.प्र.)
- (3) प्रोजेक्ट डायरेक्टर
राष्ट्रीय राजमार्ग अथॉर्टी
ग्वालियर (म.प्र.)

विषय:- माननीय राष्ट्रीय हरित अधिकरण, सेन्ट्रल जोन, भोपाल में प्रचलित प्रकरण
OA 118/2025 मुन्नालाल गोयल विरुद्ध मध्यप्रदेश शासन एवं अन्य के संबंध में।

- संदर्भ:- (1) आयुक्त महोदय ग्वालियर संभाग, ग्वालियर द्वारा बैठक दिनांक 23/09/2025 को
दिये गये निर्देश।
- (2) प्रकरण में माननीय एनजीटी द्वारा गठित संयुक्त समिति का मैदानी निरीक्षण दिनांक
25 एवं 27 सितम्बर 2025

लेख है कि विषयांकित प्रकरण में आगामी पेशी दिनांक 04/11/2025 को नियत है
जिसमें संयुक्त समिति की फैक्चुअल एण्ड एक्शन टेकेन रिपोर्ट एक सप्ताह पूर्व प्रस्तुत की जानी
है। संयुक्त समिति द्वारा मौके का निरीक्षण दिनांक 25 एवं 27 सितम्बर 2025 को किया जा
चुका है, किन्तु प्रकरण में आपके विभाग से संबंधित बिंदुओं पर फैक्चुअल एण्ड एक्शन टेकेन
रिपोर्ट अभी तक अधोहस्ताक्षरकर्ता को अप्राप्त है। कृपया आपके विभाग की रिपोर्ट 03 दिवस में
अधोहस्ताक्षरकर्ता को मय सहयोगी दस्तावेजों के आवश्यक रूप से प्रदाय की जावे जिससे कि
समिति की एकीकृत रिपोर्ट तैयार कर माननीय एनजीटी को समय सीमा में भेजा जा सकेगा।


(आर.आर.सिंह सेंगर)
क्षेत्रीय अधिकारी

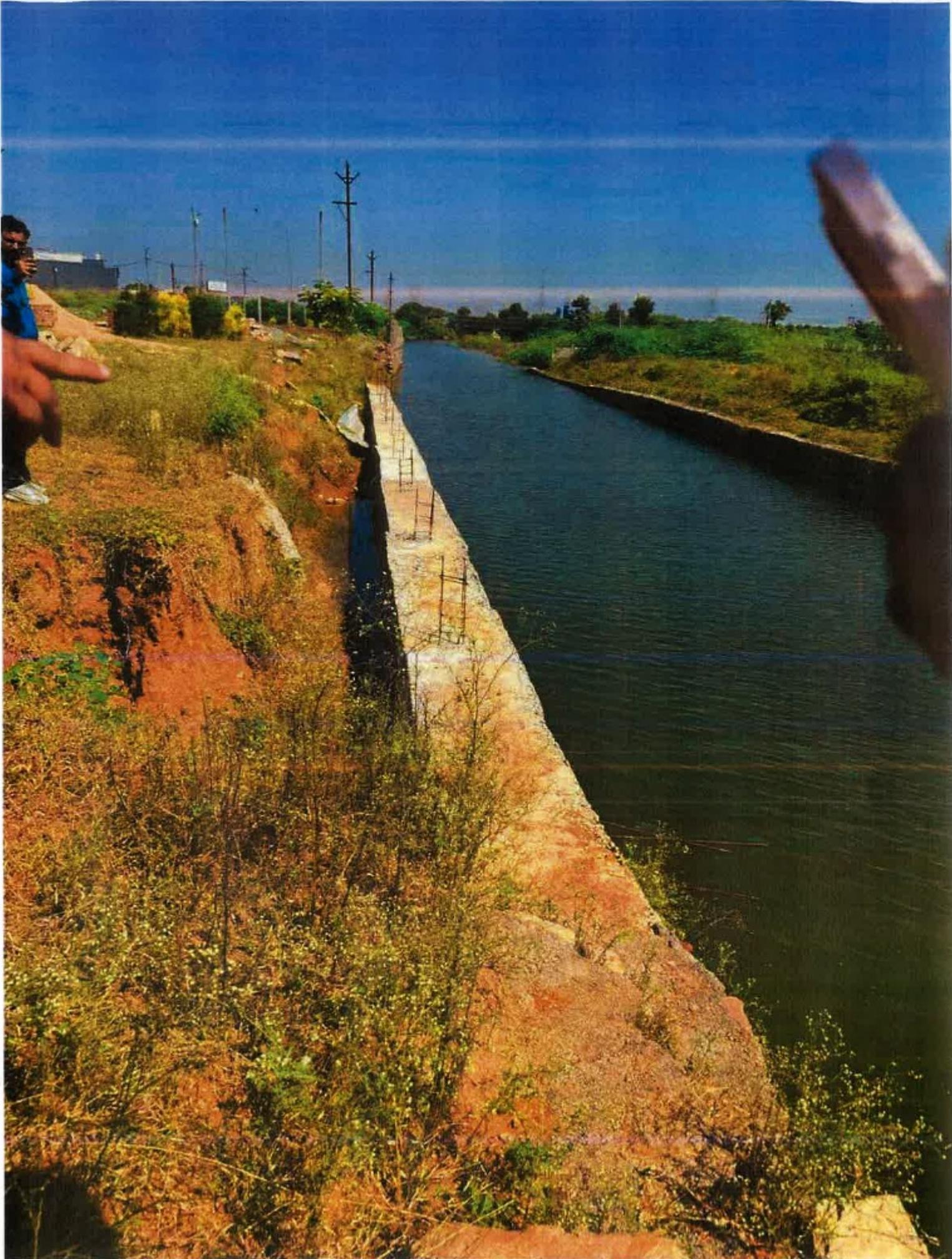
प्रतिलिपि:-

आयुक्त महोदय ग्वालियर संभाग, ग्वालियर की ओर सूचनार्थ।













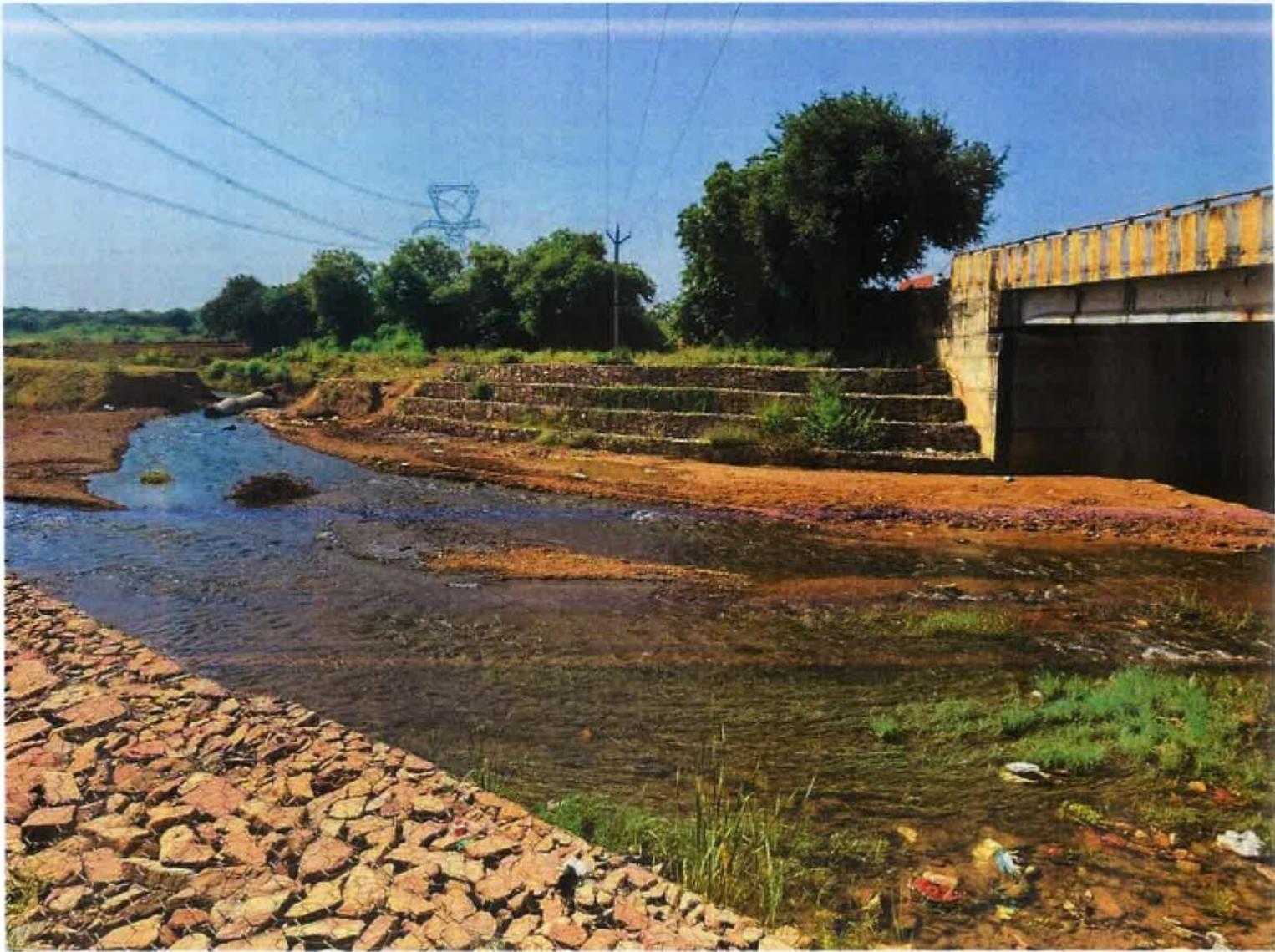






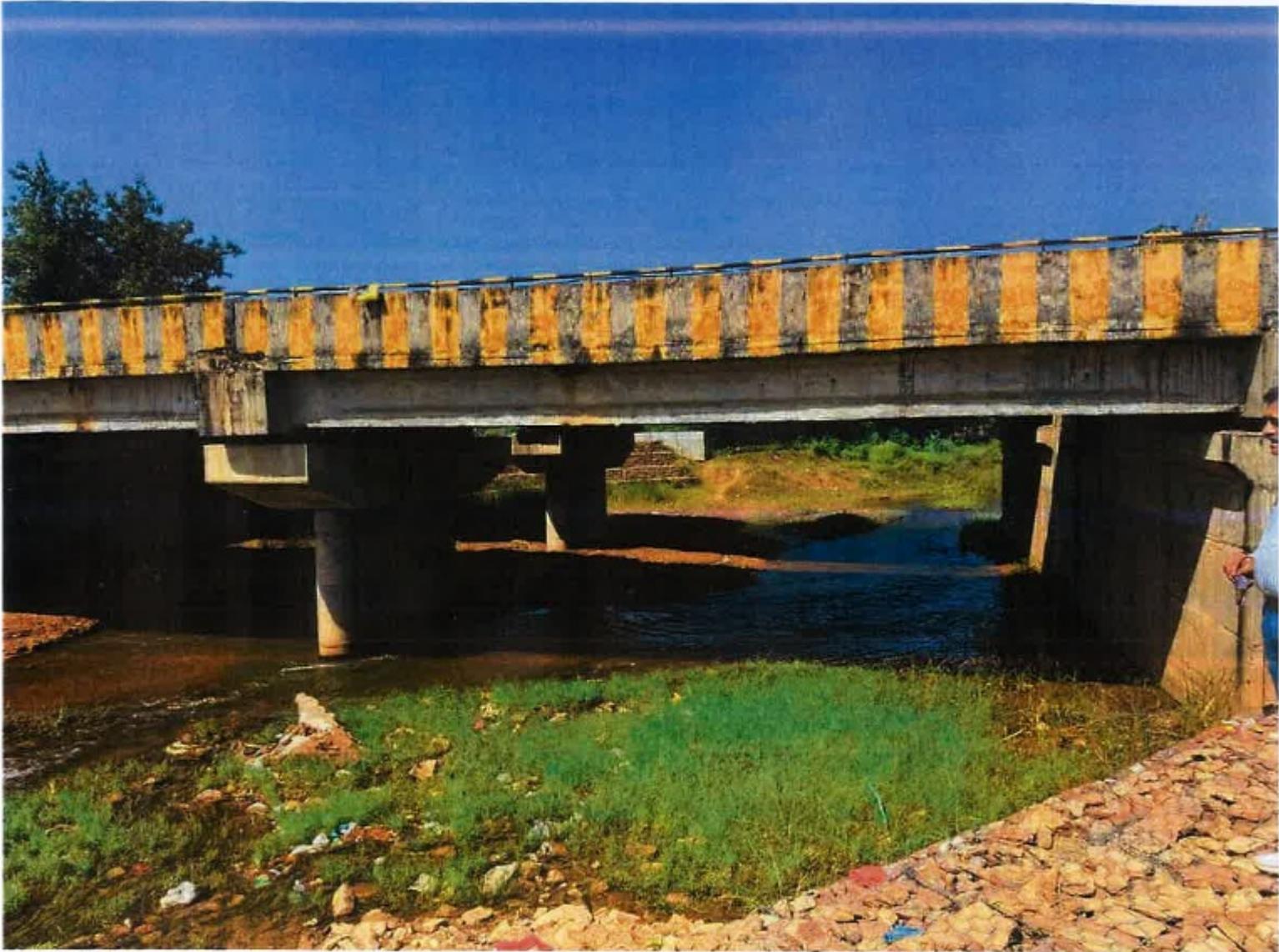
















कार्यालय-कार्यपालन यंत्री जल संसाधन संभाग, ग्वालियर

email id- eewrd_gwl@gmail.com

क्रमांक 2137/तक./2025

ग्वालियर दिनांक 23/10/25

प्रति,

श्रीमान् क्षेत्रीय अधिकारी
क्षेत्रीय कार्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड,
दीनदयाल नगर हाउसिंग बोर्ड कालोनी, ग्वालियर (म.प्र.)

विषय माननीय राष्ट्रीय हरित अधिकरण सेन्ट्रल जोन भोपाल ने प्रचलित प्रकरण क्रमांक OA 118/2025 श्री मुन्नालाल गोयल विरुद्ध मध्यप्रदेश शासन एवं अन्य के संबंध में।

संदर्भ 1. आपका कार्यालयीन पत्र क्रमांक 3434/क्षेत्राप्रानित्री/ग्वा/2025 दिनांक 17.10.2025
2. प्रकरण में माननीय एन जी टी द्वारा गठित संयुक्त समिति का निरीक्षण दिनांक 25 एवं 27 सितम्बर 2025

—00—

उपरोक्त विषयान्तर्गत एवं संदर्भित पत्र के क्रम में लेख है कि आपके द्वारा विभाग से संबंधित बिन्दुओं पर फौक्चुअल एण्ड एवशन रिपोर्ट हेतु लेख किया गया है विभाग से संबंधित बिन्दुओं का प्रतिवेदन निम्नानुसार है।

स.क्र बिन्दु क्रमांक	संबंधित बिन्दु का विवरण	विभागीय प्रतिवेदन	विभागीय द्वारा आपेक्षित कार्यवाही
1/3	बेला बावडी की पुलिया- रायपुर तालाब से बेला की बावडी होते हुए नो गांव बांध होते हुए कोटे की सराय, अलापुर से होते हुए यह बरसाती नाला मुरार नदी में पहुँचता है। इस रास्ते के बहाव क्षेत्र को अवरुद्ध किया जा रहा है।	रायपुर तालाब से बेला की बावडी होते हुए नो गांव बांध से कोटे की सराय, अलापुर होते हुए मुरार नदी तक बरसाती नाले का दिनांक 25 एवं 27 सितम्बर को संयुक्त दल द्वारा यथा संभव उपलब्ध पहुंच मार्ग से निरीक्षण किया गया नाले के पानी के बहाव में कोई दृष्टिगत अवरोध नहीं पाया गया। परिणामतः कई वर्षों बाद अलापुर बांध इस वर्ष अपनी पूर्ण क्षमता को प्राप्त हुआ। संलग्न परि0-1 (अलापुर बांध)	निरंक
2/4	नो गांव ताल के नीचे से कोटे की सराय तक बहाव क्षेत्र में अतिक्रमण- शीतला माता की पहाडियों से बेला की बावडी से होकर नो-गांव खेरिया, शातउ, कुषापुर छोडा क्षेत्र का सम्पूर्ण पानी नो-गांव ताल में आता है। यहां से कोटे की सराय होकर अलापुर डैम से होते हुए मुरार नदी में पहुँचता है।	शीतला माता की पहाडियों से बेला की बावडी से होकर नो-गांव खेरिया शातउ, कुषापुर छोड क्षेत्र का सम्पूर्ण पानी नो गांव ताल में आता है, बहाव क्षेत्र में अतिक्रमण से शिकायतकर्ता का अभिप्राय जलग्रहण क्षेत्र में अतिक्रमण से है। वर्तमान में नो गांव ताल (खेरिया कुछाई तालाब) में पानी का भराव अपनी पूर्ण क्षमता को प्राप्त कर अतिरिक्त जल वेस्ट वियर के माध्यम से निर्गत होता दिनांक 25 एवं 27 सितम्बर को संयुक्त निरीक्षण दल द्वारा पाया गया। जलग्रहण क्षेत्र में अतिक्रमण बावत् निजी, शासकीय एवं वन भूमि का सीमाकन उपरांत विधि में निहित प्रावधानुसार	निरंक

		कार्यवाही संबंधित विभाग द्वारा प्रस्तावित की जावेगी। संलग्न परि0-2 (खेरिया कछाई तालाब)	
3/7	नया गांव कुंडा बाबा मन्दिर के पीछे तालाब से अलापुर बांध तक बहाव क्षेत्र में अतिक्रमणों को हटाया जाये- नया गांव कुंडा बाबा मन्दिर के पीछे बड़ा तालाब है जो कि बरसात में फुल भर जाता है। इसमें पनहार की पहाड़ी एवं शीतला माता की पहाड़ियों से बरसात का पानी आकर भरता है यहां से यह बरसाती नाला छोड़ा, नो-गांव तालाब, कोटे की सराय, अलापुर बांध होते हुए मुरार नदी में पहुंचता है।	नया गांव कुंडा बाबा मन्दिर के पीछे तालाब से अलापुर बांध तक बहाव क्षेत्र से अतिक्रमण से शिकायतकारता का अभिप्राय नया गांव तालाब के जलग्रहण क्षेत्र में अतिक्रमण से है। वर्तमान में नयागांव तालाब में पानी का भराव अपनी पूर्ण क्षमता को प्राप्त कर अतिरिक्त जल वेस्ट वियर के माध्यम से निर्गत होता दिनांक 25 एवं 27 सितम्बर को संयुक्त निरीक्षण दल द्वारा पाया गया। जल ग्रहण क्षेत्र में अतिक्रमण बावत् निजी, शासकीय एवं वन भूमि का सीमांकन उपरांत विधि में निहित प्रावधानुसार कार्यवाही संबंधित विभाग द्वारा प्रस्तावित की जावेगी। संलग्न-परि0-3 (नयागांव तालाब)	निरंक

(पंकज कुमार सिंह)
कार्यपालन यंत्री

जल ससांधन संभाग, ग्वालियर
ग्वालियर दिनांक 23/10/25

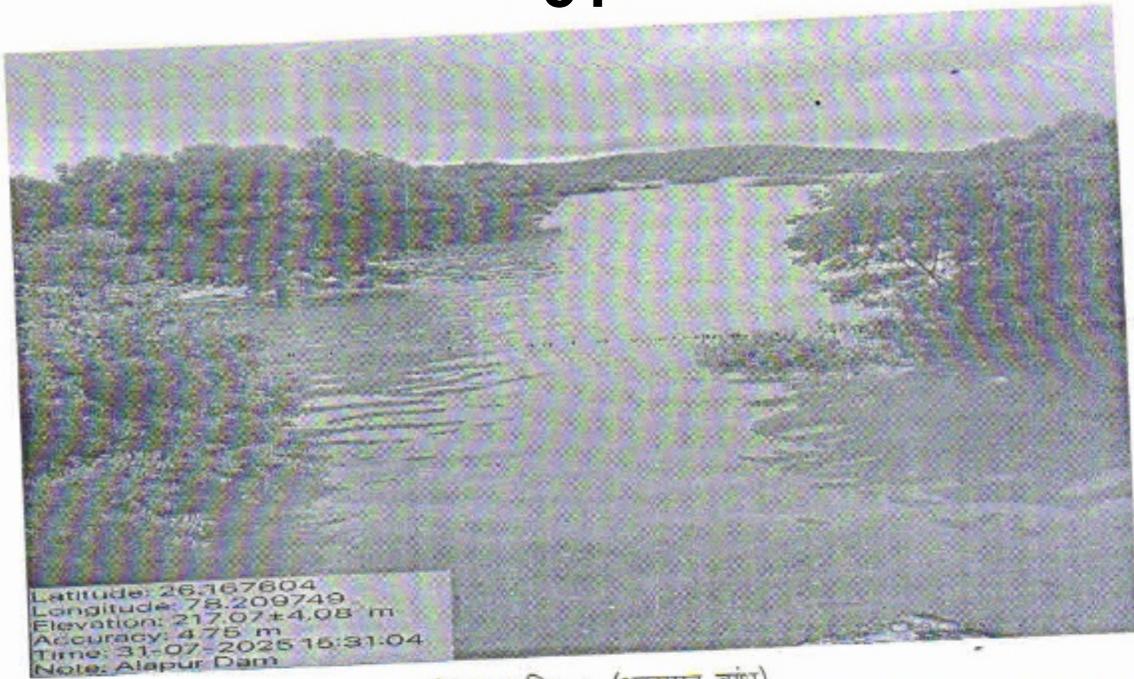
पू0 क्रमांक 238 / तक. / 2025

प्रतिलिपि-

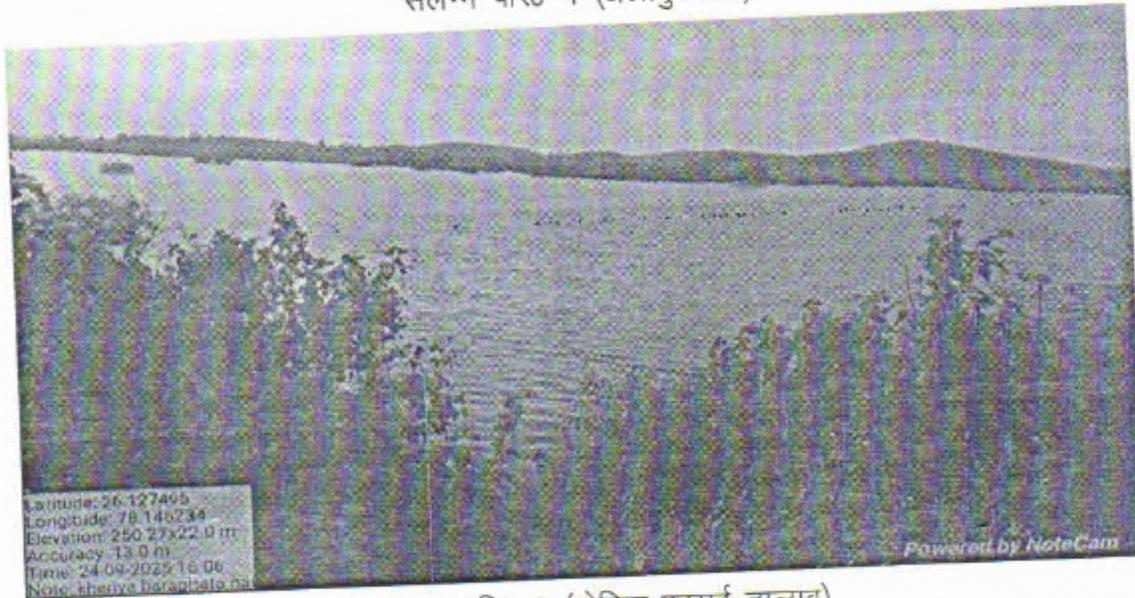
आयुक्त महोदय, ग्वालियर संभाग, ग्वालियर की ओर सूचनार्थ प्रेषित।

(पंकज कुमार सिंह)
कार्यपालन यंत्री

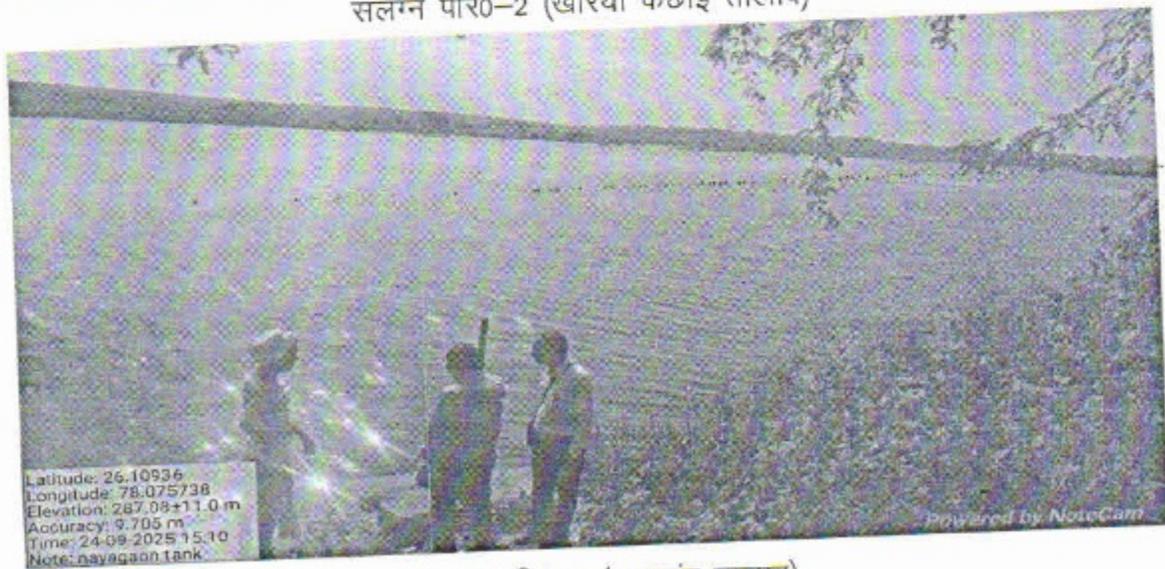
जल ससांधन संभाग, ग्वालियर



संलग्न परि०-१ (अलापुर बांध)



संलग्न परि०-२ (खेरिया कछाई तालाब)



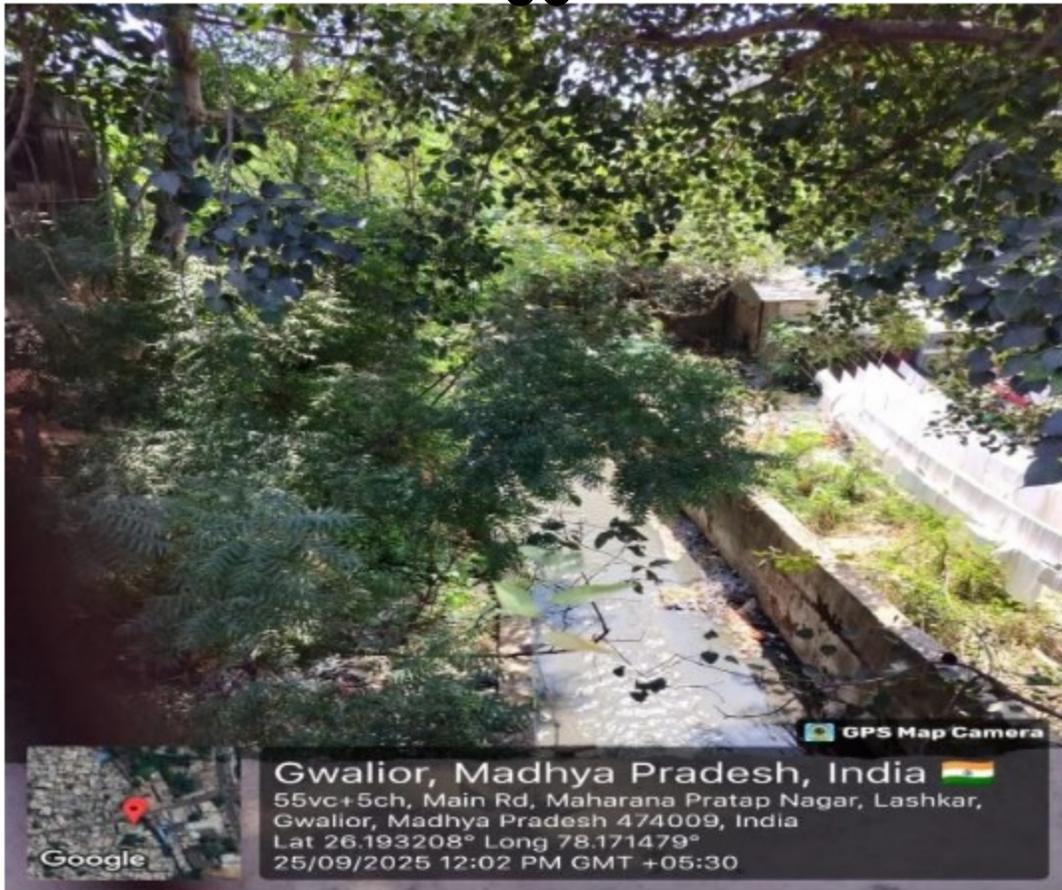
संलग्न-परि०-३ (नयागांव तालाब)

















Latitude: 26.199806
Longitude: 78.224661
Elevation: 209.96±2.5 m
Accuracy: 3.79 m
Time: 25-09-2025 09:37
Note: Nala PM Awas, Hurawal Bridge Gwalior

Location- Near SC/ST Hostel Campus



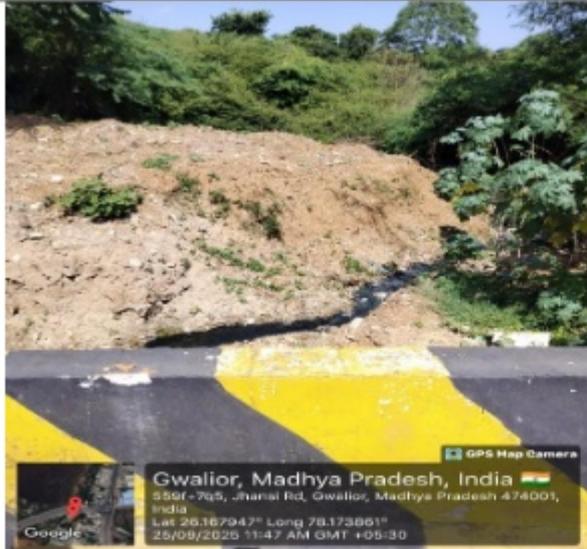
Along the river course, no development was found near SC/ST Hostel Campus, Sirol Road

Location- Near Goyal Flower City



Location Near Goyal Flower City, Minor Bridge constructed at the river, No development seen near this location

Location- Near Vikki Factory, Shivpuri Link Road Tiraha



A part of flow of river is diverted to Laliyapura, Gwalior & rest flows parallel through Jhansi Road towards Gwalior City. The flow continues through the Forest area as informed by WRD and the sewage of the nearby residential area also joins the river. Construction of Sanjeevani Clinic found near the stretch of river/nalla near Vikki Factory, Shivpuri Link Road Tiraha, and boundary constructed in the nearby area.



Residential cum Commercial Development at river bank at Bhagwan Dev Narayan Pravesh Dwar, Near Hurawali Bridge



Residential cum Commercial Development at river bank at Dr. APJ Abdul Kalam Pravesh Dwar Near Shaheed Gate.



Residential cum Commercial Development at river bank at Dr. APJ Abdul Kalam Pravesh Dwar Near Shaheed Gate.



62
 Domestic wastewater meeting into river from public drain & from over flow of manhole at Nare vali Mata mandir ke pass, near Sahid Gate, Kumharpura & nearer to Shaheed Gate bridge



Residential cum Commercial development at river bank and wastewater overflow from damaged sewer line into river at downstream of bridge at Shaheed Gate



Residential cum Commercial development at river bank and wastewater overflow from damaged sewer line into river at Tripti Nagar, Indramani Nagar Pul Ke Paas, Nadee Paar Taal, Morar



Dumping of construction & Demolition waste and Solid waste at river bank at Tripti Nagar, Indramani Nagar Pul Ke Paas, Nadee Paar Taal, Morar





Residential cum Commercial Development, Blocking of river flow by Dumping C&D waste and Garbage at Kalpi Bridge, Kalpi Bridge Colony,



Jaderua Dam, for Irrigation Purpose

Jaderua Dam Canal, for Irrigation Purpose



Ground water Recharge Pond (Kunda Baba Mandir Ke Paas)

Nayagaon Puliya Wear



Ground water Recharge Pond (Kheria Talaab)



Residential Development at Thakur Baba Campus, Jhansi Rd, Sitholi, Gwalior, Alapur Dam Catchment



Service of Joint Committee Report in OA 118/2025 Munnalal Goyal VS State of MP & ors

From : Legal Cell <legalcell.pcb@mp.gov.in>

Wed, Dec 10, 2025 01:22 PM

Subject : Service of Joint Committee Report in OA 118/2025
Munnalal Goyal VS State of MP & ors

 1 attachment

To : dmgtwalior <dmgtwalior@nic.in>, Commissioner,
Municipal Corporation Gwalior
<nn.gwalior@mpurban.gov.in>, Dr. Rajesh Rajora, ACS
WRD <pswrd@mp.gov.in>, gwalior <gwalior@nhai.org>

Cc : parul bhadoria04 <parul.bhadoria04@gmail.com>,
harnengt <harnengt@gmail.com>

Madam/Sir

Please find enclosed the Joint Committee Report on behalf of Madhya Pradesh Pollution Control Board (MPPCB) in compliance to order dated 26.08.2025 passed by Hon'ble NGT (CZ) in OA 118/2025 Munnalal Goyal vs. STATE OF MP & ORS . [This mail be considered as proof of service.](#)

Regards
Legal Section
MP PCB

 **Joint Committee Report in OA 118-2025 Munnalal Vs State of MP.pdf**
11 MB
